

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ATLANTIS LIFESCIENCES PRIVATE LIMITED

Sr. No.	Particulars	Details
1.	Name of Corporate Debtor	Atlantis Lifesciences Private Limited
2.	Date of incorporation of Corporate Debtor	22 nd December, 1988
3.	Authority under which Corporate Debtor is incorporated/ registered	Companies Act, Registrar of Companies, Mumbai
4.	Corporate Identity Number of Corporate Debtor	U24230MH1988PTC050132
5.	Address of the registered office and principal office (if any) of Corporate Debtor	Shop No. 4, The Gorai Indraprastha CHSL, RSC-37, Gillary Gunj, Plot No-90, Gorai-2, Borivali (W), Mumbai – 400092.
6.	Date of closure of Insolvency Resolution Process	4 th July, 2019
7.	Liquidation commencement date of Corporate Debtor	5 th March, 2021* (Copy of order received on 10 th March, 2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Dilipkumar Natvarlal Jagad IP Registration Number: IBBI/IPA-001/IP-P00233/2017-18/10462.
9.	Address and e-mail of the liquidator, as registered with the Board	803/804, Ashok Heights, Opp. Saraswati Apartments, Old Nagardas X Road, Gundavali, Andheri-East, Mumbai - 400069. Email: dilipjagad@hotmail.com Tel Nos. 9821142587/ 022 -26824800
10.	Address and e-mail to be used for correspondence with the liquidator	803/804, Ashok Heights, Opp. Saraswati Apartments, Old Nagardas X Road, Gundavali, Andheri-East, Mumbai - 400069. Email: dilipjagad@hotmail.com; atlantislifesciencerp@gmail.com Tel Nos. 9821142587/ 022 -26824800
11.	Last date for submission of claims	9 th April, 2021

*The Order for liquidation has been passed by the Hon'ble NCLT, Mumbai Bench on 5th March, 2021, but the same was made available to the liquidator on 10th March, 2021 on NCLT Website. Accordingly, time for submission of claims has been considered as 30 days from 10th March, 2021.

Notice is hereby given that the Hon'ble National Company Law Tribunal Mumbai has ordered the commencement of liquidation of the **Atlantis Lifesciences Private Limited** on 5th March, 2021.

The stakeholders of Atlantis Lifesciences Private Limited are hereby called upon to submit a proof of their claims, on or before 9th April, 2021 to the liquidator at the communication address mentioned against item 10.

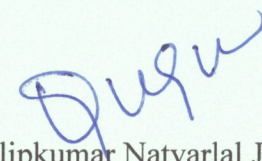
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

The proof of claim is to be submitted by way of the prescribed forms which can be downloaded from following link: <https://www.ibbi.gov.in/home/downloads>.

Submission of false or misleading proof of claims shall attract penalties.

Date: 10th March, 2021
Place: Mumbai




Dilipkumar Natvarlal Jagad
IBBI/IPA-001/IP-P00233/2017-18/10462